

IN THE COURT OF THE DISTRICT MAGISTRATE: IMPHAL EAST DISTRICT

CRIL. MISC CASE NO. 5 OF 2020.

ORDERS UNDER SECTION 144 OF THE CODE OF CRIMINAL PROCEDURE
Porompat, the 24th March, 2020.

1. Whereas, the State Government has been taking up all possible measures to prevent and contain the spread of CORONA virus disease in the State;
2. Whereas, there has been substantial increase in the number of persons confirmed to have been infected by the Novel Corona Virus COVID-19 in India in the last couple of days and immediate precautionary measures need to be taken up to prevent further spread of COVID-19;
3. Whereas, it has been expedient to issue prohibitory orders to reduce/stop mass gathering with the view to prevent/ minimize further spread of COVID-19;
4. Whereas, there is emergency and circumstances that do not permit the serving in due time of a notice upon the public, this order is passed ex-parte under Sub-section 2 of Section 144 Cr. P.C, 1973 and is directed to the public in general;
5. Now, therefore, I, **Dr. Rangitabali Waikhom**, District Magistrate, Imphal East District, Manipur in exercise of the powers conferred under Section 144 of Cr. P. C., 1973, do hereby **prohibit any type of movement outside their residence** described in the schedule given below **with immediate effect until further orders.**
6. This order shall not apply to the agencies of the Govt. involved in maintenance of law & order and essential services.

S C H E D U L E

Whole area of Imphal East District

Given under my hand and seal of this court on this day of 24th Day of March, 2020.



Copy to:-

1. The Secretary to Chief Minister, Manipur
2. The Staff Officer to Chief Secretary, Manipur.
3. The Principal Secretary (Health), Govt. of Manipur.
4. The Commissioner (Home), Govt. of Manipur.
5. The Commissioner (MAHUD), Govt. of Manipur.
6. The Supdt. of Police, Imphal East/West District, Manipur.
7. The Chief Medical Officer, Imphal East.
8. The SDMs of Imphal East District.
9. The News Editor, ISTV/DDK/Impact/TOM TV, AIR, Imphal with a request to announce the above as news items.
10. The Editor, Poknapham/Sangai Express (Manipuri edition) Imphal with a request to publish the above as news item
11. The Relevant file.

Rangitabali Waikhom
(Dr. Rangitabali Waikhom)
District Magistrate,
Imphal East District, Manipur
District Magistrate
Imphal East District
Manipur